

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 134

CP No. 87/Chd/Pb/2019

IN THE MATTER OF:

Mr. Harmohan Singh

...

Petitioner

Versus

M/s Piana Imports Private Limited

...

Respondent

Under Section: 271-273, CA 2013

Order delivered on 05.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer